

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1173
ANSWERED ON:30.11.2005
DEPLOYMENT OF EMPLOYEES BY CONTRACTORS
Mahato Shri Bir Sing; Renge Patil Shri Tukaram Ganpatrao

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether in the Government Departments some employees are being provided by the contractors;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps to make such employees permanent;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) & (b): Yes, Sir. The data is not centrally maintained.

(c) to (e): No such proposal is under consideration of the Government as engagement of employees through contractors is not intended to provide them regular government employment.